

DEPARTMENT OF COAL IN THE
MINISTRY OF ENERGY (SHRI DALBIR
SINGH) : (a) No, Sir.

(b) Does not arise.

**Requests for changing Import Policy
Relating to Drugs**

8689. SHRI TARIQ ANWAR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the number of requests for changing the provisions of Import Policy relating to drugs received by his Ministry during the 1983-84 ;

(b) the names of the companies and the items of manufacture in respect of which such requests were received, the landed price of these items and the price at which indigenous producers are offering for sale ;

(c) whether it is a fact that in several cases, no decision has been taken on such requests by his Ministry so far ;

(d) if so, the items in respect of which such requests are pending and the reasons thereof ; and

(e) whether it is also a fact that capacities are lying unutilised for certain items on this account as no action has been taken by his Ministry ; if so, the details in this respect ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) :

(a) to (c). Applications/representations suggesting changes in the import policy of the drugs are required to be accompanied by the information to be furnished in the proforma prescribed in the Import Policy. Some applications/representations have not been accompanied by this proforma. In all, thirtysix applications/representations seeking changes in the import policy of certain drugs were received during the year 1983-84.

All the applications/representations have been examined and suitable recommendations suggested. The final decisions of the

Government in Commerce Ministry are reflected in the Import Policy for 1984-85 announced on 12th April, 1984.

**Recommendations of Working Group on
Pricing Control Policy and Procedure
for Drugs Companies**

8690. SHRI TARIQ ANWAR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the details of the therapeutic groups recommended for price control by the Working Group on pricing policy and procedure and details of grounds for it ;

(b) the other salient recommendations of this Working Group ;

(c) whether the Working Group verified any of the facts before making its recommendations ; if so, the details of the verification so made ;

(d) the names of the units which were visited by the Working Group for the purpose of verification ; and

(e) whether it is a fact that the Working Group recommended decontrol of medicines of daily use such as analgesics cough syrups, vitamin preparations and pain killers etc. if so, the basis and justification given by the Working Group for such recommendations ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) :

(a) to (e). The recommendations of the Working Group on Pricing, Policy and Procedures after their consideration by the Steering Group would be considered by the National Drugs and Pharmaceutical Development Council. After consideration by the National Drugs and Pharmaceutical Development Council, they would be considered by the Consultative Committee attached to the Ministry and only thereafter decisions would be taken by the Government after the recommendations are processed in the Ministry. The recommendations are only at the formative stage and no final decisions have been taken so far.